

High Court of Sikkim

Record of proceedings

IA No. 01 of 2022 in CRL.L.P/41/2022(Filing No.)

State of Sikkim

Applicant

VERSUS

Lakpa Sherpa

Respondent

Date : **16-11-2022**

CORAM : **THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE**
THE HON'BLE MR. JUSTICE BHASKAR RAJ PRADHAN, JUDGE

For Appellant Mr. Yadev Sharma, Additional Public Prosecutor.

For Respondent None present.

Rai, J.

Heard Learned Additional Public Prosecutor for the State-
Applicant.

Issue Notice to the Respondent on I.A No.01 of 2022.

Requisites be filed within three days.

List on 14-12-2022.

Judge
16-11-2022

Judge
16-11-2022